

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 212
IB-3024/ND/2019

IN THE MATTER OF:

Mr. Ved Prakash and Others

...PETITIONER

Vs.

M/s. Nischay Housing Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 04.02.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :


For the Respondent/ Corporate-debtor :

ORDER

No one is present at the time of virtual hearing of the matter. In the interest of justice, let this matter be posted to **17th February, 2021.**



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**